

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-155/ND/2024

IN THE MATTER OF:
Mukesh Kumar Bansal

... **Appellant/Petitioner**

Under Section: 94 of IBC, 2016

Order delivered on 02.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Pallavi Singh

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

The application under Section 99 of IBC, 2016 stated to have been filed by the RP is not reflected on DMS of this Tribunal. As prayed by Ld. Counsel appearing for the Applicant, the hearing is deferred to 21.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)